

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Due to the demise of **Sh. Sudhir Kumar S/o Sh. Bhagwan Dass (EC-1533/38758999)**, Sr. Judicial Assistant on 29.02.2024, his name is hereby struck off from the pay roll/strength of this office w.e.f. 01.03.2024 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).



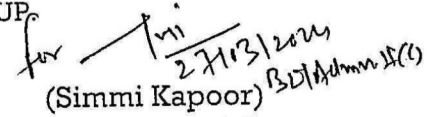
(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs): Delhi

No. 20679-20719 /Admn-II/PF-JA&SJA/2024

Dated Delhi the 28 MAR 2024

**Copy forwarded for information and necessary action to:-**

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, Shahdara District, KKD Courts, Delhi.
3. The Leave Sanctioning Authority, Shahdara District, KKD Courts, Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), Shahdara District, KKD Courts, Delhi.
6. Dealing Assistants – Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JJA & SJA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
7. Dealing Assistants – Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & Shahdara District, KKD Courts, Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Hindi Section, Tis Hazari Courts, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Patiala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
11. Layers Seat, Tis Hazari Courts, Delhi.
12. **Sh. Rakesh Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
13. **Sh. Ankit Kumar S/o (late) Sh. Sudhir Kumar R/o Flat No. PO14, 14th Avenue, Gaur City-2, Plot No. GH-03, Sec-16C, Greater Noida (West), UP**

  
(Simmi Kapoor) B.D. Admn. II (C)

Administrative Officer (Judicial)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.